

recently took certain decisions intended to ease the growing pressure of population in Delhi;

(b) if so, the details thereof;

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(c) whether any modalities and a definite time frame have also been laid to implement the decisions taken; and

(d) whether any of these decisions were taken by Government long ago and if so, the reasons for which these decisions could not be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). A draft interim plan for the development of the National Capital Region, prepared by the Planning Committee of the National Capital Region Planning Board, was discussed in the last meeting of the Board held on 3rd July, 1986. The discussion was in-conclusive and no decisions have so far been taken in regard to the proposals embodied in the interim plan and their implementation.

Meeting of NCR Board

*251. SHRI NARAYAN CHOUBEY† :
SHRI K.N. PRADHAN :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a meeting of the National Capital Region Board was held at Vigyan Bhavan on 3 July, 1986; and

(b) if so, the subjects discussed and decisions taken ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Apart from certain procedural matters, the Board considered the draft interim plan for the development of the National Capital Region. The discussion was inconclusive and it was decided to continue the same in the next meeting of the Board.

SHRI KAMAL NATH : The National Capital Region Planning Board has held

several meeting and an interim Development Plan has been worked out, but it is unfortunate that this remains inconclusive. That the Board has several meetings which remain inconclusive is a sad state of affairs. Nevertheless, in the interim Development Plan, is there a proposal to shift certain government offices or public sector unit offices out of Delhi into the gamut of the National Capital Region and if so—if the facts are not available, the Minister can say that they are not available—if such a proposal is there, what is the impact it is going to have on Delhi *vis-a-vis* more residential accomodation and office space, how much more residential accommodation will be created, how much more office space will be created, what is the relief which Delhi will have because of shifting of these offices out of Delhi ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : In 1971, 47,895 persons were working under public sector. In 1981—I have got the figure till 1981—this figure has reached 1,16,444. Even if we assume that one employee has got his wife and children and one maid-servant, the figure will go up to so many lakhs. This is also one of the factors how in Delhi the population has increased. So far as the question of industrial...

SHRI KAMAL NATH : This has no relevance to my question.

SHRI ABDUL GHAFOOR : Relevant in the sense that I have given these figures about public sector. In the year 1971 the public sector employees were only 47,000.

The public sector employees have reached the figure of 1,16,444 in the year 1981...

SHRI KAMAL NATH : That is available.

SHRI ABDUL GHAFOOR : That is available. You may rest assured. This matter was also discussed—how to decrease the population of Delhi. I think, this was the main purpose of your asking this question.

SHRI KAMAL NATH : Maybe, you would permit me, Sir, to repeat my question. For the benefit of the House I will repeat it.

PROF. MADHU DANDAVATE : In that case irrelevant answer will also be repeated.

SHRI KAMAL NATH : I concede Sir.

[*Translation*]

SHRI BALKAVI BAIRAGI : Mr. Speaker, Sir, he has not given the figures relating to the joint sector. Only figures pertaining to the public and private sectors have been given.

[*English*]

SHRI KAMAL NATH : The issue is that we are going to shift public sector and Government offices. For this purpose certain areas have been identified and those areas are Meerut, Hapur, Bulandshar-Khurja Complex in U.P., Palwal, Rewari, Rohtak and Panipat in Haryana and Alwar in Rajasthan. This is all not what the National Capital Region encompasses.

I am coming to M.P. There is a region in M.P. also of which the National Capital Region Planning Board is either oblivious or has forgotten. Are these the final areas where the shifting is contemplated? Is this the final list or is there another list to be prepared where Public Sector and Government offices are likely to be shifted?

SHRI ABDUL GHAFOOR : So far as the question of shifting of public sector or joint sector undertakings are concerned, it does not mean that they will be shifted to only those areas. If they want to go, they will be shifted there. But there are a large number of public sector undertaking offices which should not have been here. There are certain offices for whom it is a must to be here. But there are certain others which can go anywhere and can be located anywhere. So far as the names of towns that you have mentioned are concerned, these are the towns which we want to create as counter-magnet satellite

towns. (*Interruptions*). Meerut, Hapur, Palwal, etc., can go anywhere.

MR. SPEAKER : If they can go anywhere, let them go to Mr. Kamal Nath's constituency.

SHRI ABDUL GHAFOOR : We have formed a Committee to find out which are the public sector undertakings which can be shifted from Delhi.

SHRI G.M. BANATWALLA : I understand that there are certain restrictions on opening new Government offices in Delhi. But there are no such restrictions on the public sector undertakings with respect to their opening of offices in Delhi. Will the government consider placing similar restrictions also on public sector undertakings which want to open or which go on opening their offices in Delhi? Further, you have just said that the Government has appointed a Committee to identify the public sector undertakings the offices of which may be shifted outside Delhi. What is the progress of that Committee and by what time are they expected to come to certain conclusion?

SHRI ABDUL GHAFOOR : These matters are under the active consideration of the Government. A few weeks ago a meeting was held and we are going to hold another meeting.

SHRIMATI GEETA MUKHERJEE : What matters? Will not the public sector undertakings be allowed to open their offices in Delhi anywhere?

SHRI ABDUL GHAFOOR : Let me be exhausted first! (*Interruptions*) In the last meeting of the Planning Board a Committee was formed about finding out what we have mentioned and the next meeting is going to be held this month also. We are going to take immediate decision in regard to all these things.

[*Translation*]

SHRI K.N. PRADHAN : Mr. Speaker, Sir, this is very clear that population is increasing at a very rapid speed. Therefore, it is also necessary to shift it somewhere else. It is also true that such shifting involves huge expenditure. We shall have

to ensure that the locations which are selected for shifting these offices or public undertakings are linked by road, rail and air and at the same time the cost of land should also not be high and water should be easily available.

So far as I know, your Ministry had sought Rs. 868 crores for this scheme, out of which only Rs. 35 crores were sanctioned. That means you are short of funds but at the same time it is also necessary to shift them. Will the hon. Minister seriously consider including Gwalior, the nearest place to this capital region which is also linked by road, rail and air, has very cheap land and has enough water to meet the requirements of double the population of Gwalior? In the last meeting, the name of Gwalior was suggested. Therefore, I would like to know whether you have considered including Gwalior in it?

SHRI ABDUL GHAFOOR : Scindia Sahib is putting more stress on Gwalior. Therefore, there is no need to worry. We are considering it very seriously.

SHRI C. JANGA REDDY : With a view to check the increasing population of Delhi, you have included Bhopal and Gwalior. I would like to know whether some cities of South can also be included in it or not?

SHRI ABDUL GHAFOOR : At present, we are not able to complete the work in the cities which have already been included. Let it be completed first, thereafter it can be considered.

SHRI RAM SINGH YADAV : Mr. Speaker, Sir, my constituency Alwar which is only 100 miles from Delhi is also included in the National Capital Region. I would like to submit that Late Shrimati Indira Gandhi had started this Scheme in 1974-75 and the Janata Party had abandoned it during the years 1977-80. During this period, no developmental work was done in this region. Therefore, with a view to mobilising developmental resources and development of neighbouring villages, is it not necessary to evolve a separate industrial policy for this region so that more and more people could be given employment there which in turn might have a relieving impact

on the growing population of Delhi and the people from peripheral towns might not add to the population of Delhi? I would like to know whether a separate industrial policy has been framed for this purpose? If so, the nature and outline of that policy and whether Government has given it a thought?

SHRI ABDUL GHAFOOR : As regards the National Capital Region Board, in the beginning, its members were limited. Later on, we thought that the industry, the railways should also be involved and hence we have now included the Minister of Industry and the Minister of Railways also so that the nature of services like transport and telecommunications to be provided to the counter magnet towns could also be discussed. Therefore, all the Ministers have been included in it. More people than what you have suggested have been included in it.

DR. PRABHAT KUMAR MISHRA : I would like to draw the attention of the hon. Minister to the fact that the population of rural areas is migrating to the cities. Therefore, will the National Capital Region Planning Board be able to check this trend, as I have been told through a written answer to one of my questions that the population of Delhi has increased by 40 per cent between 1971 and 1981? I would like to know whether the hon. Minister has paid his attention to checking the tendency of migration of agricultural labourers from the villages to the cities? If so, what steps are being taken to check this trend?

MR. SPEAKER : The hon. Member speaking is P.K.; please be careful while replying.

SHRI ABDUL GHAFOOR : It is so important a question that... (*Interruptions*)... I think this question is engaging the attention of everyone in this House as to why the population of cities is increasing at such a pace. In this connection, a number of meetings were also held which were attended by the representatives from all over the world. They all thought over it but failed to arrive at a solution as to how it could be checked. The problem of Delhi is particularly serious because every year two to three lakh people add to its population. Therefore, we are already thinking how to

reverse this trend. To check this trend, it is necessary to have some counter magnet towns. Work should be provided in such towns also so that the people could be attracted to live there. Besides, integrated development of all the small and medium towns is not taking place. Therefore, with a view to making these cities also beautiful, Government of India have allocated Rs. 88 crores to be spent on selected cities. Therefore, to say that a ban should be imposed on the entry and whosoever comes will have to come along with a Ration Card and then only ration will be provided will not be proper, although it has been tried by some countries but have failed in this endeavour. Therefore, I think, as long as our development is not village-oriented, we shall not be able to check migration to cities. It seems to be impossible.

[English]

Working of Doordarshan

*249. DR. G. VIJAYA RAMA RAO† :
SHRI PRIYA RANJAN DAS
MUNSI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether his Ministry has taken note of observations of the Prime Minister made recently regarding the working of the Doordarshan;

(b) if so, the corrective steps being taken;

(c) whether Government are considering to introduce changes in the administrative structure by appointing persons from public life in senior posts in Doordarshan; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) to (d). A statement is given below.

Statement

(a) Yes, Sir.

(b) The following corrective steps have been taken by the Government :

(i) the administrative and programme infrastructure is being strengthened.

(ii) a Central News Unit is being set up to improve the quality of news and current affairs programmes.

(iii) Doordarshan has been asked to ensure that it's programme project the correct values and remain rooted in the cultural ethos of the country. Programmes specially designed for the youth are being planned. Particular attention is being placed on programmes designed to fight obscurantism, superstition, prejudice and disharmony. The emphasis is on producing programmes which project the basic unity of the country and it's people.

(iv) to achieve the programming goals, Doordarshan will set up a Central Production Unit which will take up the production of important and special programmes of quality.

(v) a special software scheme will enable Doordarshan to make special telefilms and programmes concerning youth, issues of women concern, rural development and cultural heritage.

(vi) plans are a foot for training of the personnel and specialisation wherever necessary.

(vii) attention is being paid to the commercials and the sponsored schemes also. Guidelines have recently been revised for sponsored programmes and the code for commercials is under review.

(viii) the operational staff needs to acquire special skills. Two experts from the Thompson Foundation (Mr. Jim Macyntyre and Mr. Brown) are currently in Delhi to assess training requirements.

(ix) Doordarshan has involved itself during the course of the last few